

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

ORIGINAL APPLICATION NO.381 OF 2005

This the day of 11th August 2005.

HON'BLE SHRI S.P. ARYA, MEMBER (A)
HON'BLE SHRI M.L. SAHNI, MEMBER (J)

Vijay Bahadur Tripahti, aged about 45 years, son of Sri Ram Subhag Tripathi, at present working as Group 'D' Packer, Barabanki Bazar Post Office, Barabanki.

...Applicant.

By Advocate: Shri Surendran P.

Versus.

1. Union of India through Secretary the Chief Post Master General, U.P. Circle, Lucknow.
2. Superintendent of Post Offices, Barabanki.
3. Asstt. Superintendent of Post Offices, south Sub Division, District Barabanki.
4. Sri Rakesh Kumar Singh, GDSMD, Kursi Sub Post Office, at present working as Group 'D' Official, Head Post Office, Barabanki.
5. Sri Uma Shanker Bajpal, GDSMD, Bhawanipur Sub Post Office, at present working as Group 'D' Official, Head Post Office, Barabanki.

...Respondents.

By Advocate:-Shri K.K. Shukla.

ORDER (ORAL)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

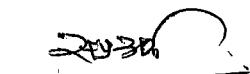
1. Heard. The grievance of the applicant is that he was working on the post of Group 'D' Packer. Now by order dated 01.08.2005 two GDSMD have been attached to the Post

Office, Barabanki Bazar, ^{by} ~~while~~ displacing the applicant. He has moved a representation in this regard on 02.08.2005, which has yet to be decided.

2. It is found expedient in the interest of justice to direct Respondent No.3 to decide the representation expeditiously within one month and till then the applicant may be allowed to work on the said post, if the same is not going to adversely affect the Respondents No. 4 and 5 in respect of their services. Incase, he is allowed to work, he ^{would be} is entitled to the salary.
3. With these directions the O.A. is disposed of. No costs.



(M.L. SAHNI)
MEMBER (J)



(S.P. ARYA)
MEMBER (A)

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